

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 56, 65 & 66 OF 2015**

**Dated: 27<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NOs. 56, 65 & 66 OF 2015**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary  
Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1  
Mr. Gopal Jain, Sr. Adv. for R-2

**ORDER**

We have heard Mr. K. Gopal Choudhary, learned counsel for the Appellant and Mr. Gopal Jain, Senior learned counsel for Respondent No. 2 for some time.

As agreed by the learned counsel for the parties, List these matters for further hearing on **01.04.2019**.

**(S. D. Dubey)  
Technical Member**

*Js/pk*

**(Justice Manjula Chellur)  
Chairperson**